

nationalised the minor forest produce items and have taken steps for their marketing through the state owned Corporations or Tribal Development Corporations.

(b). In Madhya Pradesh, the Government has taken various steps to save the tribals in Bastar, Jagdalpur, Raigarh and other tribal areas from exploitation. LAMPs have been established to protect them from economic exploitation. Auctioning of excise shops on contract has been stopped. The state has enacted Madhya Pradesh protection of Aboriginal Tribes (Interest in trees) Act, 1956 to save their interest in trees. A complete ban on transfer on tribal lands to non-tribals has been imposed. Minimum Wages Act is implemented to ensure adequate wages to tribals. Various development schemes including educational schemes have been taken up to generate an awareness amongst the tribals to fight the forces of exploitation.

Recommendations of Jail Reforms Committee

7418. SHRI T. BALA GOUD :
SHRI N. DENNIS :
SHRI MULLAPPALLY
RAMACHANDRAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the working of jails in India especially the Central Jails needs improvement in the field of jail security and maintenance of prisoners;

(b) whether the Jail Reforms Committee set up earlier by the Government of India had recommended measures for improving the working of jails and also for preventing jail breaks;

(c) the steps taken by Government to implement these decisions; and

(d) whether there is any periodical shifting of jail staff with a view to reduce corruption and the possibility of jail staff getting close to the criminals lodged in jails ?

THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATIONS
AND INFORMATION

THE MINISTER OF STATE IN

THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) to (d). The Committee on Jail Reforms have made comprehensive recommendations on improving jail administration, including prison security and institutional discipline. Prisons being a State subject the States and U.Ts. have been advised to implement the recommendations.

Recommendations of National Workshop on Minorities Women Workers

7419. SHRI SRIBALLAV PANIGRAHI : Will the Minister of WELFARE be pleased to state :

(a) whether a 'National workshop on Minorities women workers' under the Chairmanship of Chairman, Minorities Commission, was held in New Delhi on 21 March, 1986;

(b) if so, the number of delegates participated alongwith the number of representatives from States; and

(c) the details of the recommendations of the workshop submitted to Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) to (c). National Workshop on Minorities Women worker's was held at New Delhi on 20th and 21st March, 1986, under the Chairmanship of Chairman, Minorities Commission. 46 delegates from 13 States and Union Territory of Delhi participated in the Workshop. Minorities Commission has not yet sent the recommendations to the Government.

Fencing of Indo-Pakistan Border to Check Illegal Infiltration and Smuggling

7420. SHRI AMARSINH RATHAWA :
SHRI CHINTAMANI JENA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there is a large scale of infiltration and smuggling on the Indo-Pakistan border;